GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 3673 ANSWERED ON 24TH MARCH, 2022

CONSTRUCTION QUALITY OF NHs

3673. SHRI UDAY PRATAP SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the number of complaints received about poor quality, slow pace of construction and negligence in following the parameters fixed for construction of National Highway (NH)-12 in the State of Madhya Pradesh;
- (b) the details of action taken by the Government thereon;
- (c) whether the Government has received complaints about poor quality, arbitrary conduct of contractors and various other irregularities in the ongoing construction of Jabalpur-Jaipur NH passing through Narsinghpur and Raisen districts;
- (d) if so, the details thereof along with the action taken by the Government thereon;
- (e) if not, whether the Government proposes to take remedial steps to check and ensure the quality work on that NH; and

(f) if so, the time by which these steps are likely to be taken?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a)&(b) No compliant has been received regarding slow pace of construction and negligence in construction. However, few complaints (a total of 7) have been received about poor quality of construction work of National Highway-12 in the State of Madhya Pradesh. The details of complaints and action taken thereof by the Ministry is at Annexure-I

(c)&(d) Yes Sir. In Jabalpur–Jaipur section of NH–12, one complaint in four – lanning work of Sindoor-Bareli section of NH-12 passing through Raisen District has been received. The details of complaint and action taken thereof by the Ministry is at SI. No. 4 of Annexure-I.

(e) &(f) The project works are supervised during construction by the Authority Engineer engaged on the project by the implementing agency. If any quality issue is noticed during the construction itself, the contractor is immediately instructed to rectify the defect noticed and the same is ensured.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO.3673 FOR ANSWER ON 24^{TH} MARCH, 2022 ASKED BY SHRI UDAY PRATAP SINGH REGARDING CONSTRUCTION QUALITY OF NHs.

Brief details of complaint received about poor quality of construction of National Highway (NH-12) Jabalpur – Jaipur section including section of NH-12 passing through Raisen District and action taken thereof by Ministry is as under:

SI.	Complain	t by	Brief Details of complaint
No.			& action taken by
			Authority
1	Smt.Pratibl	ha	Hon'ble MLA has complaint
	Singh,	MLA,Bargi	about construction quality of
			CC Road for the project
			implemented by MPRDCL in
			Jabalpur-Hiran(55.6 Km)
			Package-I of Jabalpur Bhopal
			NH-12.Project work
			implemented by MPRDCL is
			supervised by the Authority
			Engineer engaged for the
			project.Work has been
			executed as per the Standards
			& Specifications of Contract
			and PCOD on completed length
			has been notified on
			07.02.2022.4 NCR have been
			issued to the Contractor and
			total 3560 nos cracked PQC
			panels have been repaired by
			the Contractor at his cost prior
			to PCOD. The project is at
			present in the maintenance
			period and any defects on the

		Highway will be got rectified at Contractors cost and penal action will be taken against all Contractor & Authority Engineer.
2	Dr.SiddharthGupta,JanSamasya. SamadhanSamiti	Dr. Siddharth Gupta, Jan Samasya SamadhanSamiti has complained regarding use of poor quality of earth in the construction of Jabalpur to Hiran(55.6 Km) Package-I of Jabalpur Bhopal NH-12.Project work implemented by MPRDCL is supervised by the Authority Engineer engaged for the project.The earthwork for embankment and subgrade of 13 no. approved earth borrow area has been tested in laboratory and found conforming to Standards & Specifications of the Contract.Work has been executed as per the Standards & Specifications of Contract and PCOD on completed length has been notified on 07.02.2022.
3	ShriDevendra Patel, MLA, Dhyanakarshan Suchna, MP Vidhan Sabha	Hon'bleMLAShriDevendraPatelhasraisedDhyanakarshanSuchnaintheMPVidhanSabhathatconstructionofJabalpurBhopalNH-12infivepackages

not being done as per technical specifications and cracks have been developed in PQC panel.Project works implemented by MPRDCL & NHAI are supervised by the Authority Engineers engaged for the projects packages.Work has been executed as per the Standards & Specifications of Contracts and PCOD on completed length Package-I(Jabalpur-Hiran for Package-III(Sindoor river), River-Bareli), Package-IV(Bareli-Goharganj)& Package-V(Goharganj-Bhopal) have been notified on 07.02.2022, 15.01.2022, 11.02.2022 & 25.05.2021 respectively.Package-II Hiran river to Sindoor river is being executed by NHAI conforming Standards to and **Specifications** of the Contract.31 NCR were issued to the Contractors and total 3673 nos cracked PQC panels have been repaired by the **Contractors at their cost prior** to PCOD. The project is at present in the maintenance period and any defects on the Highway will be got rectified at Contractors cost and penal action will be taken against all Contractor & Authoritv Engineer for their defaults.

4	Shri UdayPratap Singh, MP,	Hon'bleMP (LS)Shri Uday
T	Hoshangabad	Pratap Singh,has raised the
		issue of inferior construction
		works being carried out from
		SindoorRiver toBadiunder
		project of four laning of
		Sindoor River to Bareli section
		of NH-12. The Hon'ble MP has
		complained about settlement /
		damage in bridges and
		culverts in the project and
		cracks have been developed in
		PQC panels at various
		locations.Work has been
		executed as per the Standards
		& Specifications of Contract
		and PCOD on completed length
		has been notified on
		11.02.2022.8 NCR have been
		issued to the Contractor and
		total 18 nos cracked PQC
		panels have been repaired by
		the Contractor at his cost prior
		to PCOD. The project is at
		present in the maintenance
		period and any defects on the
		Highway will be got rectified
		at Contractors cost and penal
		action will be taken against all
		Contractor & Authority
		Engineer.No distress / crack
		have been noticed on any of the culvert/Bridge/ structure,
		shows that there is no
		settlement of any of the

		of Contract Agreement, the existing bridges have been retained &rehabilitated in accordance with the prescribed standard and specifications. Settlement in approaches of existing minor bridges at three locations i.e. Km 166, 154 &148 observed during construction have been rectified by the Contractor at his cost prior to the PCOD.
5	Shri Vinay Saxena, MLA	The Hon'ble MLA has raised complaint regarding inferior quality work of electrification in Jabalpur-Bhopal section of NH-12. It has been mentioned that electric poles of inferior quality of poles have been used and also lesser no. of poles than required have been erected.In three packages i.e Package-III (Sindoor River- Bareli), Package-IV(Bareli- Goharganj) & Package- V(Goharganj-Bhopal) electric poles have been erected as per the quantity given in the approved estimates and in accordance with drawings & specifications approved by the State Electrical Authority MPMKVVCL under their supervision and electrical lines have been taken over by them.In case of Package-

		I(Jabalpur-Hiran) electrical utility shifting work is being carried out in accordance with approved estimate, drawings & specifications under supervision of State Electrical Authority MPMKVVCL.
6	Ms Sadhvi Pragya Singh Thakur, MP (LS)	The Hon'ble MP has raised the complaint regarding Displacement of RE panels of underpass at Data Colony in the Balance work for four laning of Bhopal – Biaora section of NH – 12 from Lalghati square km 315.725 to Mubarakpur (Bhopal Bypass)km 324.000 (PKD-1) on EPC mode in the State of Madhya Pradesh.Project work implemented by NHAI is supervised by the Authority Engineer engaged for the project.The contractor accepted that it was his mistake during the construction and he has completed the rectification work.Work has been executed as per the Standards & Specifications of Contract and project has been completed on 31.12.2020.

	Sh. Girish Bhar Narsinghgarh& Rajyavardhan Narsinghgarh	Singh	MLA, Sh. MLA,	the complaint regarding Poor
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